

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-515**  
CP No.-50/66/ND/2020

**IN THE MATTER OF:**

Sanskar Medica India Limited  
V/s.  
ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

**SECTION**

U/s 66(1)(b)(ii)

Order delivered on 17.09.2021

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Manoj Kr Pandey

For the Respondent

: Adv Rishabh Karan Mehta for the Proxy for RD

**ORDER**

None present for the Petitioner. Proxy Counsel for RD is present and submitted that the matter is under examination and seeks time to file the report. He is directed to file the report at the earliest. Post the matter on **26.10.2021**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(P.S.N PRASAD)**  
**MEMBER (J)**

Rakhi